

**DIVISION BENCH**

**O-114**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1899(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> August, 2021,  
10:30 A.M**

Name of the Company	VINAYAK INFRASTRUCTURE Vs. SIMPLEX INFRASTRUCTURE LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances (via video conference)**

**Mr. Snehashis Sen, Advocate**

**] For the Operational Creditor**

**ORDER**

Ld. Counsel for the Operational Creditor present. No representation on the side of the Corporate Debtor.

Registry is directed to issue notice on the counsel on record for the Corporate Debtor for appearance.

Both sides are directed to upload documents on the e-filing portal and ensure defect free status.

List this matter on **29/09/2021**

**Harish Chander Suri  
Member (Technical)**

**Rajasekhar V.K.  
Member (Judicial)**

vc